

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24382/2008

(From the judgement and order dated 19/09/2008 in DBSAW No.490/2008
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

NATIONAL INSTITUTE OF OPEN SCHOOLING

Petitioner(s)

VERSUS

PRIYA PAMNANI & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
judgment and prayer for interim relief)

Date: 30/09/2008 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. Rakesh K. Khanna, Sr. Adv.
 Mr. Reetesh Singh, Adv.
 Ms. Janavi Warah, Adv.
 Dr. Rashmi Khanna, Adv.
 Mr. Surya Kant, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Place the petition on the date notified.

[Alka Dudeja]
Court Master

[Om Prakash]
Assistant Registrar